

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 392/2021

SONU @ PEERA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 28-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Santosh Kumar - I, AOR

For Respondent(s)

Shashank Shekhar Singh, AOR

Appearance

Respondent-Mr Harsh Pratap Shahi, Adv.

Mr Dev Pratap Shahi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents within four weeks.

Registry, thereafter, to process the matter for listing
before the Hon'ble Court as per rules.

ANJU BAJAJ CHANDNA
Registrar